

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:37  
ANSWERED ON:20.02.2006  
ASSISTANCE FOR BEE- KEEPING, FISHERIES AND POULTRY  
Mohale Shri Punnulal

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has provided financial assistance to the rural people for the bee-keeping, fisheries and poultry activities;
- (b) if so, the funds allocated for the purpose during each of the last three years; State-wise;
- (c) the number of the people benefited therefrom during the said period, State-wise;
- (d) whether the Government provides subsidy for the purpose; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.37 TO BE ANSWERED ON 20th FEBRUARY, 2006.

(a)to(c): The Government implements various schemes for the development of bee-keeping, fisheries and poultry activities through the State Governments. The State-wise allocation of funds made in the last three years, i.e. from 2002-03 to 2004-05 is given in Annexure-I to Annexure-III. The financial assistance is provided on need basis and no area-wise allocations are made.

(d)&(e): Following is the element of subsidy provided in various schemes:

Bee Keeping:

During the period 2002-03 to 2004-05, 25% of the cost of the colony limited to Rs.125/- per colony and Rs.175/- per hive for a maximum of 20 colonies and hives per beneficiary. With effect from 2005-06, the financial assistance provided has been increased to 50% of the cost of the colony subject to a maximum of Rs.350/- per colony and Rs.450/- per hive. Financial assistance of Rs.2.50 lakhs per bee breeder is also made available to the registered bee breeders.

Fisheries:

(A) Development of Inland Fisheries and Aquaculture

The Scheme has six components such as development of freshwater, brackishwater, coldwater fisheries comprising of various activities, including construction/renovation of ponds, cost of inputs, seed hatching, training, etc. for which subsidy varying from 20%-25% is made available, which is shared by the Centre and the concerned State on 75:25 basis.

(B) Development of Marine Fisheries, Infrastructure and Post-harvest operations

(i) Development of Coastal Fisheries

(a) Introduction of inter-mediate crafts of improved design - Subsidy given is 10% of the cost subject to maximum of Rs.4.00 lakh.

(b) Motorisation of traditional crafts - Subsidy given is Rs.20000 per unit, which is shared by the Centre and States on 50:50 basis.

(c) Fishermen development rebate on HSD Oil - Subsidy given is Rs.1.50 per litre of HSD oil used by mechanised fishing vessels below 20M length and is shared by Centre and States on 80:20 basis.

(d) Safety of fishermen at sea - Subsidy provided is 20% subject to a maximum of Rs.30,000 per unit for installing Global Positioning Systems (GPS) through the NCDC.

(ii) Development of deep water sea fishing Back-ended subsidy up to 50% of the cost subject to a maximum of Rs.15.00 lakh per vessel.

(iii) Development of infrastructure facilities Subsidy provided is 50% of the cost to the coastal State Governments and 100% to the Union Territories & Port Trusts and fishermen associations. A subsidy of 50% is also provided for construction of minor fishing harbours and fresh landing construction on Build, operate and transfer (BOT) basis.

(iv) Development of post-harvest infrastructure The subsidy provided is

(i) 100% grant (limited to Rs.1.00 crore) to Govt. Undertakings/Corporations/Federations;

(ii) 75% grant (limited to Rs.0.75 crore) to NGOs/Cooperatives/Joint sector/Group of fisher-women in NE Region/Hilly/Tribal areas; and

(iii) 50% grant (limited to Rs.0.40 crore) to Assisted/Private Sector in NE Region/Hilly/Tribal areas and 25% grant (limited to 0.25 crore) in general areas.

(C) Welfare Programme for Fishermen

(i) Development of Model Fishermen Villages The subsidy provided is: Construction of fishermen house Rs.40000, community hall Rs.175000, tube well Rs.30,000 (Rs.35,000 in the NER). The subsidy is shared by the Centre and States on 50:50 basis.

(ii) Group Accident Insurance Scheme for Active Fishermen The annual premium of Rs.14 per fisherman is shared by the Centre and States on a 50:50 basis.

(iii) Saving-cum-Relief Scheme In case of marine fisher Rs.75 per month for 8 months, inland fisher Rs.50 per month for 9 months. These are shared by the Centre and States on a 50:50 basis.

(iv) Fisheries Training and Extension The subsidy provided consists of various components i.e. stipend of Rs.100 per day, setting up of Fish Farmers training centre (Rs.45.00 lakh) organization of workshop (Rs.1.0 lakh), construction of awareness centre (Rs.15 lakh) etc. The cost is shared by the Centre and States on a 80:20 basis.

Poultry:

There is no element of subsidy in any of the schemes implemented during the period 2002-03 to 2004-05.

Annexure-I

Financial Assistance provided for Bee-Keeping

(Rs. in Lakhs)

State 2002-03 2003-04 2004-05

Andhra Pradesh	1.90	7.25	
Bihar	12.6	14.88	
Chattisgarh	2.00		
Goa			
Gujarat			
Haryana	4.00	12.10	
Himachal Pradesh	11.56	18.00	
Jammu & Kashmir	20.71		
Jharkhand			
Karnataka			
Kerala	23.50	13.80	42.50
Madhya Pradesh	23.20	3.70	
Maharashtra	2.50		
Manipur			
Meghalaya			
Mizoram	6.4	4.60	11.35
Nagaland			
Orissa			
Punjab			
Rajasthan	8.00	9.78	1.50
Sikkim			
Tamil Nadu	2.50		
Tripura			
Uttar Pradesh	38.50	14.00	43.00
Uttaranchal	5.50		
West Bengal	33.00	26.45	22.50
Dadra & Nagar			
Haveli	0.50	0.97	
Daman Diu			
Delhi	2.00	2.00	2.00
Lakshdweep			
Chandigarh			
Andman &			
Nicobar	5.00		

Pondicherry  
Total 165.26 140.32 148.17

## Annexure-II

Financial assistance provided under the Centrally Sponsored Schemes for the Development of Fisheries during last three years

(Rs. in Lakhs)

States / UTs	2002-03	2003-04	2004-05
1 Andhra Pradesh	375.43	267.59	506.57
2 Arunachal Pradesh	29.72	38	98.26
3 Assam	4 12.3	98.18	
4 Bihar	34.1	0	118.89
5 Goa	14.6	15	70.73
6 Gujarat	10.26	179.44	1293.2
7 Haryana	108.29	101.7	149.89
8 Himachal Pradesh	54.21	22.23	90.49
9 Jammu & Kashmir	48.68	20.3	244.76
10 Karnataka	323.57	164.96	1071.07
11 Kerala	485.49	352.5	377.14
12 Madhya Pradesh	38.87	52.55	354.14
13 Maharashtra	91.67	3.6	898.26
14 Manipur	96.37		
15 Meghalaya	0	50	14.02
16 Mizoram	63	7.6	38.53
17 Nagaland	102	147.56	241.31
18 Orissa	284.6	326.48	482.99
19 Punjab	60	0	13.8
20 Rajasthan	4.25	1.85	34.1
21 Sikkim	10	0	4.5
22 Tamil Nadu	876.2	784.73	126.61
23 Tripura	72.39	88	124.15
24 Uttar Pradesh	134.26	258	597.85
25 West Bengal	433.18	229.31	1179.89
26 A&N Islands	170.24	100	7.02
27 Daman & Diu	0	0	127
28 Lakshadweep	0	0	20
29 Pondicherry	138.49	130	308.76
30 Chhattisgarh	15.17	100.71	116.03
31 Uttaranchal	0	12	93.3
32 Jharkhand	20	121.85	149.38
33 FISHCOPFED	90.65		
34 Others (Pl. specify)	18.05		
35 Others (CIFRI)	107.8		
36 CMFRI	62.13		
37 FSI	73.22		
38 NCDC	90.42		
39 Mumbai Post Trust	21		
Total	4002.7	3588.26	10749.46

## Annexure-III

Financial Assistance provided under the Centrally Sponsored Scheme 'Assistance to State Poultry/Duck Farms'

(Rs. in lakhs)

S.No. State 2002-2003 2003-2004 2004-2005

1. Andhra Pradesh	-	-	47.92
2. Arunachal Pradesh	-	74.50	132.50
3. Assam	170.00	-	-
4. Chattisgarh	68.00	-	-
5. Goa	-	-	68.00
6. Gujarat	-	22.38	90.37
7 Himachal Pradesh	59.87	27.40	25.00
8. Jammu & Kashmir	-	42.50	204.00
9. Jharkhand	25.48	-	-
10. Karnataka	-	-	55.00
11. Kerala	85.00	-	-
12. Madhya Pradesh	68.00	48.93	64.00
13. Maharashtra	-	-	150.00
14. Manipur	-	-	-

15. Meghalaya	85.00	-	40.00
16. Mizoram	70.00	57.00	128.00
17. Nagaland	-	42.50	252.50
18. Orissa	68.00	15.00	-
19. Rajasthan	77.79	-	-
20. Sikkim	-	42.50	-
21. Tamil Nadu	-	-	99.756
22. Tripura	85.00	82.50	-
23. Uttar Pradesh	68.00	17.09	-
24. Uttaranchal	68.00	-	-
25. West Bengal	68.00	33.20	80.00
Total	1066.14	505.50	1437.046